

**GROUND FLOOR, ANCILLARY BLOCK,
HIGH COURT OF DELHI**

PRE LOK ADALAT MATTERS AT 2:30 P.M.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES PERTAINING TO PRE-LOK ADALAT				
1	MAC.APP.-229/2015 CM APPL. 4022/2015 WITH MAC.APP. 230/2015 MAC.APP. 231/2015 MAC.APP. 236/2015	V N BANSAL V/s SONIA ARORA & ANR (NATIONAL INSURANCE COMPANY)	RAKESH K SHARMA, PRADEEP GAUR & ASSOCIATES, AJAY ARORA, SHANTNU AGGARWAL	
2	MAC.APP.-230/2015 CM APPL. 4023/2015	SANJAY BANSAL & ORS V/s SONIA ARORA & ANR (NATIONAL INSURANCE CO)	RAKESH K SHARMA, PRADEEP GAUR & ASSOCIATES, AJAY ARORA, SHANTNU AGGARWAL	
3	MAC.APP.-231/2015 CM APPL. 4031/2015	V N BANSAL & ORS V/s SONIA ARORA & ANR (NATIONAL INSURANCE CO)	RAKESH K SHARMA, PRADEEP GAUR & ASSOCIATES, AJAY ARORA, SHANTNU AGGARWAL	
4	MAC.APP.-236/2015 CM APPL. 4067/2015	POONAM BANSAL V/s SONIA ARORA & ANR (NATIONAL INSURANCE CO)	RAKESH K SHARMA, PRADEEP GAUR & ASSOCIATES, AJAY ARORA, SHANTNU AGGARWAL	
5	MAC.APP.-319/2017	RENU SHRIVASTAVA V/s PRAMOD KUMAR & ORS (IFFCO TOKIO GENERAL INSURANCE COMPANY LTD)	O P MANNIE AND MANISH MAINI, SUMAN BAGGA	
6	MAC.APP.-341/2018	PYARE LAL V/s RAM PHAL & ORS (UNITED INDIA INS CO LTD)	NAVNEET GOYAL, SANKAR N SINHA	
7	MAC.APP.-703/2019	RAJBAL & ORS V/s NARESH KUMAR & ORS (THE NEW INDIA ASSURANCE CO LTD)	NAVNEET GOYAL	
8	MAC.APP.-104/2020 CM APPL. 7698/2020	VAISHALI (MINOR THROUGH HER MOTHER) V/s NATIONAL INSURANCE CO LTD	UMESH KUMAR, SEEMA GULATI	
9	MAC.APP.-21/2021 CM APPL. 1443/2021	SHRIRAM GENERAL INSURANCE CO. LTD. V/s SUSHEV KUMAR & ORS.	SUNDER PARKASH JAIN, ABHISHEK SISODIA, MOHAMMAD MUSTAFA	Listing Remarks: AT 2:30PM
10	MAC.APP.-190/2021 CM APPL. 15276/2021	SHRIRAM GENERAL INSURANCE CO. LTD. V/s AMAR SINGH YADAV & ORS.	KAPIL MIDHA, KAPIL MIDHA, SOMNATH PARASHAR	
11	MAC.APP.-300/2021 CM APPL. 41376/2021	UTTAR PRADESH STATE ROAD TRANSPORT CORPORATION (UPSRTC) V/s SMT SHIKHA SAXENA ORS	ALY MIRZA, VIKAS WALIA	Listing Remarks: AT 2:30PM
12	MAC.APP.-388/2023 CM APPL. 42489/2023	IFFCO TOKIO GENERAL INSURANCE CO. LTD. V/s SH SANJAY KUMAR AND OTHERS	BRIJESH BAGGA, SOMNATH PARASHAR	
13	MAC.APP.-369/2024	NARENDRA NAGAR & ORS. V/s ORIENTAL INSURANCE CO LTD	PRAMOD KUMAR SAH, RAJESH KUMAR TRIPATHI	
14	MAC.APP.-379/2024	YOGITA DEVI & ORS. V/s ORIENTAL INSURANCE CO LTD	PRAMOD KUMAR SAH, RAJESH KUMAR TRIPATHI	
15	MAC.APP.-567/2024	KARU YADAV V/s DALIP SINGH & ANR.	SHREY CHATHLY, SHUCHI SINGH	Listing Remarks: AT 02:30 PM
16	MAC.APP.-175/2015 CM APPL. 3065/2015	RELIANCE GENERAL INSURANCE CO LTD V/s MEEAN KATIYAR & ORS	RAJEEV M ROY, T K KAUSHIK, SIDDHARTH MITTAL, AMIT KUMAR MAIHAN	Listing Remarks: AT 02:30 P.M.
17	MAC.APP.-442/2017 WITH MAC.APP. 485/2017	UNITED INDIA INSURANCE CO LTD V/s NEERAJ PANDEY AND ORS	PANKAJ SETH, R K BACHCHAN, SHREY CHATHLY	
18	MAC.APP.-485/2017	UNITED INDIA INSURANCE CO LTD V/s SHAILLY PANDEY AND ORS	PANKAJ SETH, R K BACHCHAN, SHREY CHATHLY	

15.04.2025

PRE LOK ADALAT CAUSE LIST

19	MAC.APP.-217/2019	SURENDER V/s AFSARUM & ORS(NATIONAL INSURANCE CO LTD)	S N PARASHAR, SHYAM SINGH YADAV, NILESH KUMAR	
20	MAC.APP.-46/2025 WITH MAC.APP. 48/2025	SH JAI SINGH AND ORS. V/s BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD. AND ORS.	MANISH MAINI	
21	MAC.APP.-48/2025	SMT SURESH V/s BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD AND ORS	MANISH MAINI	

HIGH COURT OF DELHI
09.04.2025

REGISTRAR(LISTING)